

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THE LAKE VIEW AYURVEDIC RESORT AND RESEARCH CENTRE PRIVATE LIMITED

Sl No	PARTICULARS	DETAILS
1	Name of Corporate Debtor	Lake View Ayurvedic Resort and Research Centre Private Limited
2	Date of Incorporation of Corporate Debtor	13/06/2000
3	Authority under which Corporate Debtor is incorporated /registered	ROC Ernakulam
4	Corporate Identity No./Limited Liability Identification No. of Corporate debtor	U55102KL2000PTC013997
5	Address of the registered office and principal office (if any) of Corporate Debtor	Door No TP V/79, Ottakkal P.O. Thenmala, Kollam Pin 691308
6	Date of Closure of Insolvency Resolution Process	15/10/2020 (order uploaded on 20/10/2020)
7	Liquidation commencement date of Corporate Debtor	15/10/2020
8	Name and Registration number of the Insolvency Professional acting as Liquidator	ARAVINDAKSHAN NAIR R IBBI/IPA-003/N-00027/10187
9	Address and e-mail of the liquidator, as registered with the Board	Ashadha (Kuttara) , Cheruthana, Karthikappally, Alleppy Dist, Pin 690517 E mail kuttara@yahoo.co.in
10	Address and e-mail to be used for correspondence with the liquidator	Same as above
11	Last date for submission of claims	19/11/2020

Notice is hereby given that the National Company Law Tribunal Kochi Bench has ordered the commencement of liquidation of the Lake View Ayurvedic Resort and Research Centre Pvt. Ltd on ...15/10/2020.....

The stakeholders of the Lake View Ayurvedic Resort and Research Centre Pvt. Ltd are hereby called upon to submit their claims with proof on or before 14/11/2020, to the liquidator at the address mentioned against item no.10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of Liquidator

Aravindakshan Nair R

Date and Place

21/10/2020

Cheruthana